

Nationalisation of Motor Car Industry

4207. SHRI PURNANARAYAN SINHA: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to nationalise the motor car manufacturing industry with a view to ensuring availability to the people of at least one big and a small car at reasonable price;

(b) if so, at what point of time the Government may effect the take over of the existing motor car making plants in private hands;

(c) if not, what are the constraints against the nationalisation of motor car making industry of India; and

(d) whether Government contemplate floating an Indian Motor Car manufacturing Corporation if necessary, with foreign technical collaboration so that reasonably priced big and small cars which may stand durability test in countries abroad, may be manufactured in India?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c). Various measures are in progress for the upgradation of the automotive sector as a whole. There is no decision to nationalise the motor car manufacturing industry.

(d) Does not arise.

महाराष्ट्र में प्राकाशवाणी केन्द्र

4208. श्री कोताबराब घोखो : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र में प्राकाशवाणी के कितने केन्द्र हैं ;

(ख) धीरंगाबाद और परभनी केन्द्रों की क्षमता कितनी है तथा क्या सरकार का विचार उन दोनों केन्द्रों की क्षमता बढ़ाने तथा महाराष्ट्र में नया केन्द्र स्थापित करने का है ; और

(ग) यदि हां, तो तत्सम्बन्धी धीरा क्या है ?

सूचना और प्रसारण मंत्री (श्री सांत कुण्ड बाबराणी) : (क) महाराष्ट्र में प्राकाशवाणी के 8 केन्द्र हैं।

(ख) और (ग). धीरंगाबाद केन्द्र में एक किलोवाट का एक मीडियम वेव ट्रांसमीटर और प्रत्तरिम स्टूडियो सुविधाएं हैं। परभनी में 10 किलोवाट का एक मीडियम वेव ट्रांसमीटर और एक संग्रहण केन्द्र है। फिलहाल धीरंगाबाद और परभनी में उपलब्ध सुविधाओं में वृद्धि करने या राज्य में कोई नया रेडियो स्टेशन स्थापित करने का कोई प्रस्ताव नहीं है। तथापि, धीरंगाबाद में स्थायी टाइप-2 स्टूडियो स्थापित किए जा रहे हैं।

Missing children in New Delhi

4209. SHRI C. R. NAHATA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the action taken so far for tracing the missing children between 6 to 18 years of age of New Delhi since the 26th August, 1977;

(b) the number of complaints received from their parents as well as Members of Parliament and the action taken thereon;

(c) whether M.Ps. have complained in connection with the increasing number of missing children day by day on account of inefficiency of Delhi Police as some cases are still untraced and their letter has been acknowledged vide letter No. 33059-C&T-AC-V, dated 13-12-1977; and

(d) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) and (b). During the period from 26-8-77 to 31-7-78 a total of 1088 complaints of children between the ages 6 and 18 reported missing from New Delhi were received. Out of them 921 children have been traced and search for remaining 167 is still continuing.